



भारत सरकार  
Government of India

वित्त मन्त्रालय  
Ministry of Finance

प्रतिभूति अपीलीय न्यायधिकरण  
Securities Appellate Tribunal

अरनेस्ट हाऊस, 14वाँ तल, नरिमान पॉईंट, मुंबई - 400 021  
Earnest House, 14th Floor, Nariman Point, Mumbai - 400 021  
Tel.: 022-22837062, 022-22021520  
Fax : 022-22021341

REGISTRAR

1

SECURITIES APPELLATE TRIBUNAL, MUMBAI


NOTIFICATION, Date : 01-06-2020

**Subject:- Closure of the Tribunal in view of the extension of lockdown until June 12<sup>th</sup>, 2020.**

1. In view of the extension of the lockdown order issued by the Central Government on 30<sup>th</sup> May 2020, and the State Government of Maharashtra on 31<sup>st</sup> May 2020, the lockdown in Containment Zone, Mumbai has been extended till 30<sup>th</sup> June 2020. Consequently, the judicial work of the Tribunal shall remain suspended till 12<sup>th</sup> June 2020. The cases fixed for hearing during the period from 01/06/2020 to 12/06/2020 are being adjourned and rescheduled as per the table given below:-

Cases fixed for hearing on 1	Next date of hearing 2
01/06/2020	09/07/2020
02/06/2020	13/07/2020
03/06/2020	14/07/2020
04/06/2020	15/07/2020
05/06/2020	16/07/2020
08/06/2020	20/07/2020
09/06/2020	21/07/2020
10/06/2020	22/07/2020
11/06/2020	23/07/2020
12/06/2020	27/07/2020


2. All interim orders which are operating will remain in force till the next date of hearing.

  
1-06-2020

3. The Tribunal will function from 15/06/2020 at 11.30 AM to 4.30 PM until further orders. Urgent cases will be heard during a week 15/06/2020 to 19/06/2020.
4. Office of Registry shall function from 15/06/2020 at 11 AM to 4.30 PM until further orders.
5. Extreme urgent matters will be considered by adopting standard operating procedure laid down in notification dt. 28/04/2020. Parties are required to contact the Registrar on his cell No. 9834615300 and on Email address : 'registrar-sat@nic.in', who, in turn, will place the matter before the Hon'ble Presiding Officer / Members for appropriate orders.

This issues by the order of the Hon'ble Presiding Officer, SAT.

Dated : 01/06/2020.

  
01-06-2020.  
Registrar

Securities Appellate Tribunal.